Suppl- List 2 Sr. No. 12

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 155/2020 CrlM No. 428/2020

Sandeep Kumar

...Petitioner

Through: - Mr. Anil Sethi, Advocate with Ms. Shiba Sethi, Advocate

v/s

Union Territory of J&K and others

...Respondent

Through:- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the petitioner submits that he has filed an application today with report of concerned police station.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA)
JUDGE

Jammu 11.06.2020 Shammi